

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.217
CP 105 of 2018

Proceedings under Section 241 & 242 of Co. Act, 2013

IN THE MATTER OF:

Jiwanlalgopalji Makadia (Patel) & Ors
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 02/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunjal Dalal, Adv (PCS)
For the Respondent : Mr. M.K Vakharia, Adv a.w Mr.Jainish Shah, Adv. For R-2
Mr. Chinmay Gandhi, Adv. R-6

ORDER

Re-list the matter for further consideration on. 06.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)